

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-761/(ND)/2018

IN THE MATTER OF:

M/s Sony Pictures Networks India Pvt. Ltd.

.....PETITIONER

vs

M/s Ortel Communication Ltd.

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 08.07.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Kunal Tandon, Niti Jain, Richa, Adv.

For the Corporate Debtor

:

ORDER

Due to paucity of time we are not able to proceed with the matter. Post this application on

20.07.2019 at the top of the list.

-sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

-sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar